

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 3462
ANSWERED ON 11.08.2025

Allocation of Funds under RUSA to Ernakulum

3462. Shri Hibi Eden:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether the Government has allocated funds to educational institutions in Ernakulum district under Rashtriya Uchchar Shiksha Abhiyan (RUSA) during the last five years;
- (b) if so, the details thereof along with the amount and name of institutions;
- (c) whether the Government has any plan to increase the allocation of funds for above district under RUSA;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has taken any steps to ensure effective utilization of funds under RUSA in Ernakulum district;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUKANTA MAJUMDAR)

(a) & (b): The government has launched the third phase of Rashtriya Uchchar Shiksha Abhiyan (RUSA) in June 2023 in the form of Pradhan Mantri Uchchar Shiksha Abhiyan (PM-USHA) for the period 2023-24 to 2025-26 with an outlay of Rs. 12926.10 crore including the committed liabilities of the earlier phase of RUSA, to cater to the needs of educationally unserved/ underserved areas. All the 615 units under PM-USHA have been approved in various States /UTs with a total amount of Rs. 8178.71 Crore under various components.

Under PM-USHA, M. E. S College, Marampally, North Vazhakulam, Aluva and St. Paul's College, Kalamasserry have been approved in Ernakulam district of Kerala under the component of Grants to Strengthen Colleges for a total amount of Rs. 5 crore each.

(c) & (d): The proposals submitted by the State of Kerala on the PM-USHA Portal under various components were examined and placed before the Project Approval Board (PAB) for its consideration and approval. The PAB approved 18 units in Kerala including two projects in Ernakulum for a total amount of Rs. 409.00 crore under various components of the scheme.

(e) to (g): Education being in the Concurrent List, enhancing the quality of education is the responsibility of both the Central and State Governments. The Central Government regularly monitors the implementation of the projects approved under the scheme through periodic review meetings with the State Governments, with the objective of expediting the pace of expenditure under the scheme.
